

explore the possibility of the utilisation of the workshops attached to their Regional Colleges of Education for training of youth for development of their skill. The matter is under discussion.

PROBLEMS OF OLD PEOPLE

446. DR. B. N. ANTANI : Will the Minister of EDUCATION AND SOCIAL WELFARE / शिक्षा और समाज कल्याण मंत्री be pleased to state:

(a) whether the Indian Council of Social Welfare had some time ago undertaken a study with regard to the problems of the old people and to ascertain how this man-power could be utilized in the country;

(b) if so, the State/City to which the study had been confined; and

(c) the results achieved as a result thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE / शिक्षा और समाज कल्याण मंत्रालय में उपमंत्री (SHRI K. S. RAMASWAMY): (a) and (b). The Indian Council of Social Welfare is a private Organisation. Information received indicate that no study has as yet been conducted by it on the problems of old people.

(c) Does not arise.

L.I.C. BUSINESS IN 1970-71

447. DR. BHAI MAHAVIR :
SHRI DEVDUTT KUMAR
KIKABHAI PATEL :
SHRI S. C. ANGRE :

Will the Minister of FINANCE/ वित्त मंत्री be pleased to state:

(a) what is the total business secured by the Life Insurance Corporation during the year 1970-71;

(b) whether Government have taken any decision to drop the proposal for reducing the premium rates; if so, the reasons therefor; and

(c) what is the number and the total value of pending claims awaiting settlement by the Life Insurance Corporation at present ?

THE MINISTER OF FINANCE/ वित्त मंत्री (SHRI Y. B. CHAVAN) :

(a) The new business secured by the LIC during 1970-71 amounted to more than Rs. 1303 crores.

(b) The LIC reduced premium rates under certain without-profit plans of assurances with effect from 1st February, 1970. These reductions were justified by actuarial considerations, but in view of the uncertainty of the trend of future expenses it decided to defer consideration of any revision of premium rates under 'with-profit plans' till such time as expenses have stabilised, particularly because equity to policyholders under the with-profit plans can be ensured through the mechanism of bonus distribution.

Recently, the LIC revived the premium rates under "one Year Renewable Group Term Assurance Plan" and "level-Premium Group Term Assurance Plan" and has decided to reduce the premium rates under these plans with effect from 1st June, 1971.

(c) The number of pending claims on 30-4-1971 is :—

	Number	Amount in crores of rupees
BY Death	30791	12.09
By Maturity	58603	8.69

N.B.—The figures are provisional.

HINDI MEDIUM IN CENTRAL SCHOOLS

448. SHRI BALACHANDRA MENON:
SHRI M.V. BHADRAM :
SHRI G. GOPINATHAN NAIR :

Will the Minister OF EDUCATION AND SOCIAL WELFARE/ शिक्षा और समाज कल्याण मंत्री be pleased to state :

(a) whether the Central Government have issued a directive to the Central Schools in the country to switch over to Hindi medium from the next academic year;

(b) whether this would create undue hardships for people in non-Hindi speaking States;

(c) whether the teachers of Central Schools as well as parents in some of the non-Hindi speaking States have already expressed their resentment over this directive; and

(d) if so, the reaction of the Central Government in regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE शिक्षा और समाज कल्याण मंत्रालय में उपमंत्री (SHRI D.P. YADAV): (a) to (d).

No, Sir. No such directive has been issued by the Government. However, in April, 1971, reports appeared in some sections of the Press giving an impression that Union Ministry has issued directive, which would lead to the conversion of the Kendriya Vidyalas into completely Hindi-Medium Schools. Since this was not factually correct, a 'Press Note' was issued immediately contradicting the false report.

FOREIGN EXCHANGE EARNINGS FROM TOURISM

449. SHRI S. A. KHAJA MOHIDEEN: Will the Minister of TOURISM AND CIVIL AVIATION / पर्यटन और नागर विमानन मंत्री be pleased to state :

(a) what is the position of India among the countries of the world in regard to the foreign exchange earnings from tourism;

(b) the place of India among the Asian countries in this regard; and

(c) what steps have been taken by Government to attract more tourists ?

THE MINISTER OF TOURISM AND CIVIL AVIATION / पर्यटन और नागर विमानन मंत्री (DR. KARAN SINGH) : (a) and (b)

According to latest figures available from the International Union of Official Travel Organisations, India ranked 22nd among the countries of the world and 4th among the Asian countries in foreign exchange earnings during January—September, 1970.

(c) The major steps being taken for the promotion of tourist traffic to India include a vigorous sales oriented marketing approach overseas, relaxation of visa formalities, improved facilitation procedures and strengthening of the tourism infrastructure within the country.

NATURE OF GOODS SMUGGLED INTO INDIA

450. CHOUDHARY A. MOHAMMAD : SHRI B. C. PATTANAYAK :

Will the Minister of FINANCE/वित्त मंत्री be pleased to state :

(a) whether Government have recently made any assessment in regard to the nature

and the quantity of goods smuggled into India, their origin and the States into which such goods are mostly smuggled; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE / वित्त मंत्रालय में राज्य मंत्री (SHRI K.R. GANESH) : (a) and

(b). No, Sir, as there are no practical means of reaching any reasonable conclusions about the quantity of goods smuggled into India. It is difficult to precisely name the countries from where goods smuggled into India originate. However, the articles constituting the bulk of the goods smuggled into the country generally bear the markings of the country of manufacture as under :

Gold U.K., France, Switzerland

Watches.....Switzerland, Japan.

Synthetic yarn & Fabrics.....Japan

Other articles France, England, Germany, Japan, & China.

States of Gujarat, Maharashtra, Mysore, Kerala and Tamil-Nadu are more vulnerable to such smuggling.

TOP TWENTY-FIVE INCOME-TAX PAYERS OF TAMIL NADU

451. SHRI S.A. KHAJA MOHIDEEN : Will the Minister of FINANCE / वित्त मंत्री be pleased to state :

(a) what are the names and addresses of the top twenty-five income-tax payers in the State of Tamil Nadu;

(b) what is the amount of income-tax assessed in favour of them individually during the year 1969-70;

(c) what is the amount of income-tax paid by them during the same period;

(d) what is the amount of income-tax due from them at present; and

(e) the steps taken by Government to realise the same?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE/ वित्त मंत्रालय में राज्य मंत्री (SHRI K. R. GANESH) : (a)

to (c). The names and full addresses of the twenty-five top income-tax payers in the